

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 128

IA(I.B.C)/2710 (CH)2023

In
CP (IB) No. 171/Chd/Pb/2022
(Admitted)

IN THE MATTER OF:

Tricon Dry Chemicals LLC

...Petitioner-Operational Creditor

Versus

Supreme Polytubes Limited

...Respondent-Corporate Debtor

Under Section: 9, IBC 2016
Rule 11 of NCLT, 2016

Order delivered on 16.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 27.05.2024.

Sd/-

Court Officer